

(b) if so, orders enjoined therein and the reasons for their non-compliance by the Ordnance Factory Board?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA):** (a) The Subject matter of the Litigation concerns promotions and not transfers.

(b) The orders of the Courts have been implemented.

#### **Acharya Narendra Dev Centenary Celebrations**

6127. **SHRI GOPAL PACHERWAL:** Will the PRIME MINISTER be pleased to state:

(a) whether Government have organised Acharya Narendra Dev Birth Centenary Celebrations;

(b) if so, the functions held thereunder and the expenditure incurred thereon by Government;

(c) whether a celebrations organising committee was constituted; and

(d) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON):** (a) Yes, Sir. The Government of Uttar Pradesh was the Nodal Agency and the Department of Culture co-ordinated activities between Ministries/Departments.

(b) Department of Culture has sanctioned financial assistance of Rs. 1.91 lakhs to four voluntary organisations. The Vice-President of India released a commemora-

tive postage stamp on 6.11.89. Akasyhwani instructed its capital stations to broadcast a suitable feature. Doordarshan Kendra, Lucknow has been allotted the production of a documentary film by the Ministry of Information & Broadcasting. In addition, the Government of Uttar Pradesh has spent Rs. 10 lakhs (approximately) on programmes undertaken by that state as under:

The President of India inaugurated the Centenary Celebrations on 11.1.1989. The Concluding Functions was organised on 6.11.1989. The Vice-President of India was the Chief Guest. Simultaneous functions were also held at Lucknow.

Statues are proposed to be set up at various places connected with the life of Acharyaji such as Lucknow, Sitapur, Faizabad, Varanasi, Allahabad, Erode and the like.

(c) and (d). In pursuance of the decision of the Implementation Committee for Commemoration of 40th Anniversary of Independence and Nehru Centenary, to assign the work of this Centenary to the State Government of Uttar Pradesh as the Nodal Agency, a committee under the chairmanship of the Chief Minister of Uttar Pradesh was constituted by the State Government. The Committee comprised 105 Members, from the State Council of Ministers, educationists, scholars, social thinkers and contemporaries of Acharya Narendra Dev.

[English]

#### **Transport Permit to Ex-Servicemen**

6128. **DR. A.K. ROY:** Will the PRIME MINISTER be pleased to refer to reply give on 2 April, 1990 to the Starred Question No. 309 regarding transport permit to ex-servicemen and state:

(a) the number of ex-servicemen given

buses on loan in Bihar;

(b) the number of the same given road permit by the Bihar Government to operate the same;

(c) whether he is aware that the ex-servicemen are getting harassed by the State Government of Bihar on this;

(d) the complaint received by the Rajya Sainik Board to this effect; and

(e) if so, the steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). During the last three financial years, 6 ex-servicemen have been sanctioned loan by the Bihar State Financial Corporation for purchase of buses. Three of them have been given road permits by the State Transport Authorities.

(c) to (e). The grant of road permit is a matter which comes under the purview of the State Government authorities. The three ex-servicemen who had not been given road permits, had approached the Rajya Sainik Board who, in turn, have recommended their cases to the State Transport Authorities.

[*Translation*]

#### **Computer Education In Punjab**

6129. S. ATINDER PAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether some schemes of Government of Punjab in regard to propagation of computer science and technical education are pending with Government for approval.

(b) if so, the details thereof;

(c) whether any proposals in regard to introduction of computer science courses in

girls Polytechnic Institute in Patiala and Jullunder have been sent by Government of Punjab to Central Government;

(d) if so, the amount being provided for implementing these proposals and the time which the said courses will be started;

(e) the amount being provided to the State Government during 1990-91;

(f) whether the proposed courses in computer science are likely to be introduced in Punjab during the 1990-91 academic session, and

(g) if not, the reasons therefor and the time by which the said courses are likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d), (e) and (f). Do not arise.

(g) The Government of Punjab has not submitted any such proposal to the All India Council for Technical Education.

[*English*]

#### **Clearance to Colour Picture Tube Project of Andhra Pradesh**

6130. SHRI M. BAGA REDDY:  
SHRI RAJAMOHANA REDDY:  
SHRI M.M. PALLAM RAJU:

Will the PRIME MINISTER be pleased to state: